GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO. 1064 TO BE ANSWERED ON 25TH JULY, 2025

AYUSHMAN AROGYA MANDIRS

1064. SHRI KESINENI SIVANATH:

Will the **Minister of HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the total number of Ayushman Arogya Mandirs (AAMs) sanctioned and operational in the country, State-wise and district-wise for Andhra Pradesh;
- (b) the amount allocated and released for AAMs, State-wise and district-wise for Andhra Pradesh;
- (c) the total number of Sub Health Centres and Primary Health Centres currently being upgraded as AAM, State-wise and district-wise for Andhra Pradesh;
- (d) the total number of sanctioned and vacant posts in operational AAMs, State-wise and district-wise for Andhra Pradesh;
- (e) the number of AAMs which have implemented robust IT systems, State-wise and district wise for Andhra Pradesh;
- (f) whether the Government has conducted any audit of the infrastructural status of operational AAMs; and
- (g) if so, the details regarding the findings of the same and if not, the reasons therefor?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PRATAPRAO JADHAV)

(a) to (c): As per Ayushman Arogya Mandir (AAM) portal, State/UT-wise number of AAMs operationalized across the country including Andhra Pradesh, as on 15.07.2025, is enclosed as Annexure-I. District-wise number of AAMs operationalized in Andhra Pradesh, as on 15.07.2025, is attached as Annexure-II.

Details of State/UT wise State Program Implementation Plan (SPIP) Approvals for AAMs including for Andhra Pradesh under National Health Mission (NHM) from FY 2022-23 to FY 2024-25 is attached at Annexure-III.

(d): Health Dynamics of India (HDI) (Infrastructure & Human Resources), 2022-23 is an annual publication, based on Health care administrative data reported by States/UTs. Details of sanctioned & vacant posts of health manpower in sub-health centres and Primary health Centres including AAMs in rural & urban areas of the country including Andhra Pradesh may be seen at the following link of HDI 2022-23:

 $\frac{https://mohfw.gov.in/sites/default/files/Health\%20Dynamics\%20of\%20India\%20\%28Infrastructure\%20\%26\%20Human\%20Resources\%29\%202022-23 RE\%20\%281\%29.pdf$

- (e): Operational AAMs are equipped with robust Information Technology (IT) systems to ensure efficient service delivery and data management. These systems include the necessary hardware and software infrastructure to support real-time data entry, service tracking, and reporting. Key digital platforms such as the Ayushman Arogya Mandir Portal, Health Management Information System (HMIS), e-Sanjeevani, National Programme for Prevention and Control of Non-Communicable Diseases (NP-NCD) Portal, and Reproductive and Child Health (RCH) Portal are utilized to capture various health service parameters. This digital ecosystem enables seamless monitoring, evaluation, and evidence-based planning at the facility, block, district, state, and national levels, thereby strengthening accountability and enhancing the overall efficiency of primary healthcare delivery.
- (f) and (g): Under NHM, the performance of various health programmes including AAMs is regularly assessed, through review meetings, mid-term reviews of key deliverables, field visits of senior officials, promoting performance by setting up benchmarks for service delivery & rewarding achievements etc. Various indicators of National Health Mission (NHM) have been regularly assessed through external surveys such as National Family Health Survey (NFHS) and Sample Registration System (SRS). Further, under NHM, Common Review Missions (CRM) are conducted annually to assess and monitor the progress and implementation status of various schemes.

Annexure-I

State/UT-wise number of AAMs operationalized across the country including Andhra Pradesh, as on 15.07.2025:

S.No.	State/UT	Total no. of operational AAM		
1	Andaman & Nicobar Islands	129		
2	Andhra Pradesh	11862		
3	Arunachal Pradesh	491		
4	Assam	4961		
5	Bihar	10335		
6	Chandigarh	60		
7	Chhattisgarh	5887		
8	Delhi	63		
9	DNHⅅ	95		
10	Goa	302		
11	Gujarat	10657		
12	Haryana	3263		
13	Himachal Pradesh	2651		
14	Jammu & Kashmir	3142		
15	Jharkhand	4122		
16	Karnataka	10116		
17	Kerala	7105		
18	Ladakh	321		
19	Lakshadweep	13		
20	Madhya Pradesh	12346		
21	Maharashtra	12546		
22	Manipur	420		
23	Meghalaya	617		
24	Mizoram	412		
25	Nagaland	470		
26	Odisha	7360		
27	Puducherry	127		
28	Punjab	3128		
29	Rajasthan	11539		
30	Sikkim	184		
31	Tamil Nadu	8454		
32	Telangana	5052		
33	Tripura	1134		
34	Uttar Pradesh	22999		
35	Uttarakhand	2358		
36	West Bengal	13433		
	Total	1,78,154		

District-wise number of AAMs operationalized in Andhra Pradesh, as on 15.07.2025:

Annexure-II

S.No.	DISTRICT	Total no. of operational AAM		
1.	Konaseema	489		
2.	Anakapalli	484		
3.	Alluri Sitharama Raju	358		
4.	Kakinada	477		
5.	Parvathipuram Manyam	325		
6.	Eluru	546		
7.	NTR	336		
8.	Sri Sathya Sai	443		
9.	Tirupati	528		
10.	Annamayya	436		
11.	Nandyal	444		
12.	Bapatla	423		
13.	Palnadu	434		
14.	Spsr Nellore	587		
15.	Chittoor	531		
16.	Anantapur	505		
17.	Kurnool	495		
18.	Y.S.R.	469		
19.	Guntur	290		
20.	East Godavari	418		
21.	West Godavari	422		
22.	Krishna	430		
23.	Prakasam	627		
24.	Srikakulam	681		
25.	Vizianagaram	554		
26.	Visakhapatnam	130		
	Total	11,862		

State/UT-wise SPIP Approval for AAMs under NHM from FY 2022-23 to FY 2024-25

(Rs. in Lakhs)

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Sl. No.	States	2022-23	2023-24	2024-25		
1	Andaman and Nicobar Islands	15.00	10.50	59.13		
2	Andhra Pradesh	4,089.10	3,745.65	7,912.25		
3	Arunachal Pradesh	1,119.21	883.71	5,641.73		
4	Assam	23,445.27	18,267.63	7,807.13		
5	Bihar	52,749.20	4,026.16	6,588.81		
6	Chandigarh	124.82	124.82	177.82		
7	Chhattisgarh	16,633.63	8,478.83	7,296.47		
8	Dadra & Nagar Haveli and Daman & Diu	8.59	8.59	27.44		
9	Delhi	0.00	0.00	0.00		
10	Goa	512.89	53.09	353.11		
11	Gujarat	13,178.54	8,252.56	20,988.58		
12	Haryana	11,399.68	5,971.04	10,529.50		
13	Himachal Pradesh	928.75	226.99	3,934.48		
14	Jammu and Kashmir	3,657.24	3,070.74	3,218.48		
15	Jharkhand	25,173.69	11,763.54	10,572.72		
16	Karnataka	42,721.29	13,716.82	2,970.04		
17	Kerala	18,111.82	26,520.10	3,756.14		
18	Lakshadweep	3.55	1.99	14.00		
19	Madhya Pradesh	19,073.02	31,381.22	27,564.85		
20	Maharashtra	36,566.83	13,564.63	21,122.26		
21	Manipur	1,114.70	1,100.70	1,796.43		
22	Meghalaya	2,741.67	717.12	1,586.66		
23	Mizoram	755.57	671.08	574.09		
24	Nagaland	660.61	785.47	1,053.65		
25	Odisha	15,286.40	13,418.93	15,178.49		
26	Puducherry	269.75	258.95	242.48		
27	Punjab	4,613.92	1,772.53	3,207.89		
28	Rajasthan	17,212.36	17,212.36	7,498.70		
29	Sikkim	110.21	98.65	38.69		
30	Tamil Nadu	8,096.81	4,339.34	163.70		
31	Telangana	5,202.87	5,853.78	3,454.81		
32	Tripura	4,421.36	671.46	639.65		
33	Uttar Pradesh	74,968.69	1,78,616.62	1,07,535.86		
34	Uttarakhand	7,214.59	2,143.06	4,523.07		
35	West Bengal	20,608.22	12,605.01	16,173.90		
36	Ladakh	1,870.85	633.80	912.02		

Note:

^{1.} The above data is as per available Financial Management Reports submitted by the States/UTs and is provisional.